

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4126
ANSWERED ON:21.03.2013
POVERTY ALLEVIATION PROGRAMMES
Sayeed Muhammed Hamdulla A. B.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of the schemes being implemented for poverty alleviation in Union Territory (UT) of Lakshadweep;
- (b) the amount allocated and utilised under the said schemes during the last three years and the current year;
- (c) whether any schemes in Lakshadweep are lying incomplete on account of non- receipt of funds from the Union Government;
- (d) if so, the reasons therefor;
- (e) whether financial assistance under the rural development programmes to panchayats is not reaching on time especially in Lakshadweep; and
- (f) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): The Ministry of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Swaranjaynti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM) for poverty alleviation and wage and self employment in rural areas of the country, including Union Territory Administration of Lakshadweep. MGNREGA is demand/project based; therefore Central allocation is not made to the States and Union Territories, and SGSY is allocation based programme and 100% funds are allocated and released to the Union Territory Administration. In these schemes, funds allocated, released and utilized by Lakshadweep Administration are Rs. 100.00 lakh, Rs. 1023.63 lakh and Rs. 854.51 lakh respectively during last three years (i.e. 2009-10 to 2011-12) and current year (2012-13). Utilisation of fund is out of total available funds, which include opening balance, Central release, State release and miscellaneous receipts.

(c)&(d): The Ministry of Rural Development has not received information from the District Rural Development Agency (DRDA) regarding the schemes lying incomplete due to non-receipt of funds.

(e)&(f): The funds under rural development programmes are not directly released to Panchayats under these programmes.